

Counter
filed
for hearing
Patra Bench
13/3

free copies
of order dated
7.8.02 may be
handed over to
Counsel for both
sides.

1/28/8
Bd
28/8/02
S.D.

14. Order dated 07.08.02

List this matter as 07.08.02

✓
Member (A)

✓
Member (S)

Order dated 7.8.2002

Shri B.K.Nayak, the learned counsel for the applicant states that as per Office order dated 16.12.1996 of the 2nd Respondent, the applicant has been promoted as Storekeeper w.e.f. the date of assumption of charge (Annexure-R/2).

In view of this order the applicant has got the relief prayed for in this Original Application. Since the applicant has got the relief, this O.A. has become infructuous. Accordingly, we dismiss this O.A. as infructuous. No costs.

Shri B.Das, Addl. Standing Counsel for the Respondents is present and has been informed accordingly.

Suresh Kumar Nayak
MEMBER (ADMINISTRATIVE)

1. C. Narayanan T. Venkateswaran
MEMBER (JUDICIAL)